

Office of The Principal District and Sessions Judge, Hazaribagh

Order No...95...../2020

Dated...15.04.2020

In continuation of the earlier order no. 89 dated 26.03.2020 and in view of the direction from the Hon'ble High Court vide letter no. 71/RG Dated 14.04.2020, this judgeship in order to facilitate hearing of matter of extreme urgency during the period of lockdown/ restriction of court work with effect from 15.04.2020 to 20.04.2020 till further order, it is directed as under:

1. In case of any fresh matter of extreme urgency, Advocate/ litigants may contact the following officers on email only for the purpose of mentioning:

S. No.	Name	Designation	Email
01	Sri Ramesh Kumar	Pr.D.J. I/c	civilcourthazaribagh28@gmail.com
02	Shri Pradeep Kumar	Registrar	reg-hazaribagh-jhr@nic.in

2. The timing of mentioning strictly 11.00 AM to 01.00 PM. Further, lawyers concerned have to give his/ her mobile no. & email address on which he or she is communicated regarding listing of his/ her case.

3. Whether a matter is extremely urgent or not shall be decided by the undersigned.

4. Matter to be found to be urgent nature shall be taken up for hearing through V.C. or otherwise as per the direction of the undersigned.

5. Whenever any matter found to be of extremely urgent nature, the Registrar, Civil Court, Hazaribagh shall take the following steps:-

(a) He shall intimate the concerned Advocate about the date and time of listing by SMS and email provided by the concerned Advocates.

(b) He shall inform the concerned staff of the branch to facilitate to hearing of the case.

(c) Advocates and parties are notified the hearing of extremely very urgent matters shall be through VC or otherwise.

Inform all concerned.

Sd/-

Principal District & Sessions Judge I/C,
Hazaribagh

Memo No. 0534-36

Dated. 15.04.2020

Copy of order forwarded to the Secretary, District Bar Association, Hazaribagh / Registrar, Civil Court, Hazaribagh / Court Manager, Civil Court, Hazaribagh for information and needful.


Principal District & Sessions Judge I/C,

Hazaribagh